

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 149 OF 2017

Dated: 28th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Sasan Power Limited

Vs.

Central Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) :

Mr. Vishrov Mukerjee
Mr. Shatakratu Sahu

Counsel for the Respondent(s) :

Mr. G. Umapathy
Ms. R. Mehkala for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to R-6

Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-7 to R-9 & R-13

Mr. Mohit Aggarwal
Mr. Rahul Dhawan for R-11 & 12

Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-14

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **29.05.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member